



0013378

THE HIGH COURT OF KERALA

Kochi : 682 031
Dated : 12.2.2020

PROCEEDINGS

High Court Establishment-appointment of Sri.Joseph Rajesh K.A., Munsiff, Muvattupuzha as Deputy Registrar, High Court - orders issued.

Read: 1. Rule 6(1) of the Kerala High Court Service Rules, 2007.
2. High Court proceedings No.A5- 52769/2019 dated 29.1.2020.

ORDER No. A5- 52769/2019

The High Court has decided to set up a separate Secretariat for overseeing and governing the implementation of the 'E-Courts' project so as to ensure effective utilisation of time and manpower.

The Honourable the Chief Justice has ordered to appoint a Judicial Officer on deputation basis to the High Court for the E-Courts Secretariat in the ensuing vacancy of Deputy Registrar till Government sanction for the creation of additional post of Joint Registrar for the proposed secretariat is obtained.

In the circumstances, following orders are issued:

Sri.Joseph Rajesh K.A., Munsiff, Muvattupuzha in the scale of pay of ₹ 33090 – 45850 (pre-revised) (1st ACP scale) is appointed as Deputy Registrar, High Court in the scale of pay of ₹ 77400-115200 on deputation basis vice Smt.Synthia Thomas, Deputy Registrar promoted as Joint Registrar, High Court as per the High Court proceedings read (2) above. On relief from the present post, Sri.Joseph Rajesh K.A. will take charge as Deputy Registrar, High Court from Smt.A.T.Mini, Deputy Registrar, High Court.

(By Order)

(Signature)

K. Haripal
Registrar General

To

The Officers concerned.
The Additional Chief Secretary to Government, Home (C) Department,
Government Secretariat, Thiruvananthapuram (with C/L).
The Accountant General (A&E), Kerala, Thiruvananthapuram
The Accountant General (Audit), Kerala, Thiruvananthapuram
The Accountant General (A&E), Kerala, Branch Office, Ernakulam,
Kaloor, Kochi-17.
The Sub Treasury Officer, Ernakulam.

(p.t.o.)

The Manager, State Bank of India, Treasury Branch, Ernakulam
The Director of Public Relations, Thiruvananthapuram (with C/L)
The District Judge, Ernakulam
The Additional Director, Kerala Judicial Academy, Athani.
The Deputy Director of Kerala Judicial Academy, Athani.
The Assistant Director of Kerala Judicial Academy, Athani.
The Chief Judicial Magistrate, Ernakulam
The Joint Registrars, High Court.
The Deputy Registrars, High Court.
The Finance Officer, High Court
The Protocol Officer, High Court.
The Public Relations Officer, High Court.
The Private Secretary to the Chief Justice, High Court.
The Assistant Registrars and Chief Librarian, High Court.
The Court Officer to the Chief Justice, High Court
The Additional Public Relations Officer, High Court
The Accounts Officer, High Court
The Personal Assistant to the Chief Justice, High Court
The Additional Personal Assistant to the Chief Justice, High Court
The Security Officer, High Court
The Superintendent (Vehicles), High Court
The Confidential Assistants to the Registrars and
Additional Registrar (General Administration), High court
The Assistant Engineer, High Court
The Civil Sergeant, High Court.
The Finance Wing, High Court.
The G (Accounts- I, II & III) Sections, High Court.
All Sections, High Court.
The B & D Sections, High Court.
The A1, A2, A3, A4, A6, A7, A8 and A9 Seats, High Court.
The IT Section, High Court (For publishing in the High Court website)
The Administrative Records Section, High Court.
The File/Stock File.

Copy submitted to:-

The Honourable Judges